

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1528/2024

INDRA KUMAR SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

[ONLY IA No. 155915/2026 IS LISTED UNDER THIS ITEM]
IA No. 155915/2026 - EARLY HEARING APPLICATION

Date : 21-09-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Appellant(s) Ms. Parul Shukla, AOR

For Respondent(s) Mr. Apoorv, A.A.G.
Mr. Namit Saxena, AOR

Mr. Vishwajit Singh, Sr. Adv.
Mr. Pankaj Singh, AOR
Ms. Ridhima Singh, Adv.
Mr. Ritam Tripathi, Adv.

Ms. Vanshaja Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 155915/2026

1. List the appeal for hearing on 04.11.2026.
2. IA No.155915/2026 stands disposed of accordingly.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR